

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 108**

**IN THE MATTER OF:**  
**Seema Mehta & Ors.**

**CP (IB) No. 286/Chd/J&K/2019**

**...Petitioner-Financial Creditor**

**Versus**

**Nectar Commercial Estates  
Ltd.**

**...Respondent Corporate Debtor**

**Under Section: 7 IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 04.06.2024.

Sd/-

**Court Officer**